

**GOVERNMENT OF INDIA  
MINISTRY OF POWER**

**LOK SABHA  
STARRED QUESTION NO.192  
TO BE ANSWERED ON 08.03.2018**

**HYDRO ELECTRIC PROJECTS**

**\*192. SHRI RAVINDRA KUMAR PANDEY:**

**Will the Minister of POWER  
be pleased to state:**

- (a) the details of Hydro Electric Projects which are under construction across the country as on date, State-wise;**
- (b) the details of projects which are stalled/held up due to financial constraints and other reasons; and**
- (c) the steps taken/being taken by the Government for timely completion of Hydro Electric Projects across the country?**

**A N S W E R**

**THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR POWER AND  
NEW & RENEWABLE ENERGY**

**( SHRI R. K. SINGH )**

**(a) to (c) : A Statement is laid on the Table of the House.**

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## STATEMENT

**STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (c) OF STARRED QUESTION NO.192 TO BE ANSWERED IN THE LOK SABHA ON 08.03.2018 REGARDING HYDRO ELECTRIC PROJECTS.**

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**(a) : As on 31.01.2018, there were 38 under construction Hydro Electric Projects (HEPs) (above 25 MW) across the country, aggregating to 11523.50 MW. The State wise details of these projects is given at Annex-I.**

**(b) : Out of the 38 under construction HEPs, 16 HEPs, aggregating to 5182 MW are stalled/held up due to financial constraints and other reasons. The details of these projects are given at Annex-II.**

**(c) : The steps taken by the Government for timely completion of HEPs across the Country are as under:**

- **Central Electricity Authority (CEA) monitors the progress of under construction power projects through frequent site visits and interaction with the developers and equipment suppliers. CEA holds review meetings periodically with the developers and other stakeholders to identify and resolve issues that are critical for commissioning of Projects.**
- **Regular reviews are also undertaken in Ministry of Power (MoP) to identify the constraints areas and facilitate faster resolution of inter-ministerial and other outstanding issues.**
- **A Power Project Monitoring Panel (PPMP), set up by the MoP, independently follows up and monitors the progress of the hydro projects.**
- **Issues are also raised in PRAGATI, for proactive governance and timely implementation, as and when required.**
- **In case of CPSUs, the project implementation parameters/milestones are incorporated in the annual MoU signed between respective CPSUs and MoP and the same are monitored during the Quarterly Performance Review (QPR) meetings of CPSUs and other meetings held in MoP/CEA.**
- **The issues related to erection and supply of Electro-Mechanical equipment is expedited in various meetings held in CEA/MoP and other local issues affecting the progress of works are taken up with respective State Governments by the Concerned CPSUs/MoP.**

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**ANNEX REFERRED TO IN PART (a) OF THE STATEMENT LAID IN REPLY TO  
STARRED QUESTION NO. 192 TO BE ANSWERED IN THE LOK SABHA ON  
08.03.2018 REGARDING HYDRO ELECTRIC PROJECTS.**

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**LIST OF UNDER CONSTRUCTION HYDRO ELECTRIC PROJECTS (ABOVE 25  
MW)  
IN THE COUNTRY – STATE-WISE**

**(As on 31.01.2018)**

<b>Sl. No.</b>	<b>Name of Scheme (Executing Agency)</b>	<b>Sector</b>	<b>Installed Capacity (MW)</b>
	<b>Andhra Pradesh</b>		
<b>1</b>	<b>Polavaram (PPA)</b>	<b>State</b>	<b>960.00 (12x80)</b>
	<b>Sub-total: Andhra Pradesh</b>		<b>960.00</b>
	<b>Arunachal Pradesh</b>		
<b>2</b>	<b>Kameng (NEEPCO)</b>	<b>Central</b>	<b>600.00 (4x150)</b>
<b>3</b>	<b>Pare (NEEPCO)</b>	<b>Central</b>	<b>110.00 (2x55)</b>
<b>4</b>	<b>Subansiri Lower (NHPC)</b>	<b>Central</b>	<b>2000.00 (8x250)</b>
<b>5</b>	<b>Gongri(Dirang Energy)</b>	<b>Private</b>	<b>144.00 (2x72)</b>
	<b>Sub-total: Arunachal Pradesh</b>		<b>2854.00</b>
	<b>Himachal Pradesh</b>		
<b>6</b>	<b>Parbati St. II (NHPC)</b>	<b>Central</b>	<b>800.00 (4x200)</b>
<b>7</b>	<b>Uhl-III (BVPCL)</b>	<b>State</b>	<b>100.00 (3x33.33)</b>
<b>8</b>	<b>Sawra Kuddu (HPPCL)</b>	<b>State</b>	<b>111.00 (3x37)</b>
<b>9</b>	<b>Shongtong Karcham (HPPCL)</b>	<b>State</b>	<b>450.00 (3x150)</b>
<b>10</b>	<b>Bajoli Holi (GMR)</b>	<b>Private</b>	<b>180.00 (3x60)</b>
<b>11</b>	<b>Sorang (HSPCL)</b>	<b>Private</b>	<b>100.00 (2x50)</b>
<b>12</b>	<b>Tangnu Romai (TRPG)</b>	<b>Private</b>	<b>44.00 (2x22)</b>
<b>13</b>	<b>Tidong-I (NSL Tidong)</b>	<b>Private</b>	<b>100.00 (100.00)</b>
	<b>Sub-total: Himachal Pradesh</b>		<b>1885.00</b>
	<b>Jammu &amp; Kashmir</b>		
<b>14</b>	<b>Kishanganga (NHPC)</b>	<b>Central</b>	<b>330.00 (3x110)</b>
<b>15</b>	<b>Parnai (JKSPDC)</b>	<b>State</b>	<b>37.50 (3x12.5)</b>

Sl. No.	Name of Scheme (Executing Agency)	Sector	Installed Capacity under execution (MW)
16	Lower Kalnai (JKSPDC)	State	48.00 (2x24)
17	Ratle (RHEPPL)	Private	850.00 (4x205 + 1x30)
Sub-total: Jammu & Kashmir			1265.50
Kerala			
18	Pallivasal (KSEB)	State	60.00 (2x30)
19	Thottiyar (KSEB)	State	40.00 (1x30+1x10)
Sub-total: Kerala			100.00
Madhya Pradesh			
20	Maheshwar (SMHPCL)	Private	400.00 (10x40)
Sub-total: Madhya Pradesh			400.00
Maharashtra			
21	Koyna Left Bank (WRD,MAH)	State	80.00 (2x40)
Sub-total: Maharashtra			80.00
Punjab			
22	Shahpurkandi (PSPCL)	State	206.00 (3x33+3x33+1x8)
Sub-total: Punjab			206.00
Sikkim			
23	Bhasmey (Gati Infrastructure)	Private	(3x17)
24	Rangit-IV (JAL Power)	Private	(3x40)
25	Rangit-II (Sikkim Hydro)	Private	(2x33)
26	Rongnichu (Madhya Bharat)	Private	(2x48)
27	Teesta St. VI (LANCO)	Private	(4x125)
28	Panan (Himagiri)	Private	(4x75)
Sub-total: Sikkim			1133.00
Telangana			
29	Pulichintala (TSGENCO) (3 units Comm.)	State	30.00 (4x30)
Sub-total: Telangana			30.00
Uttarakhand			
30	Lata Tapovan (NTPC)	Central	171.00 (3x57)
31	Tapovan Vishnugad (NTPC)	Central	520.00 (4x130)
32	Tehri PSS (THDC)	Central	1000.00 (4x250)
33	Vishnugad Pipalkoti (THDC)	Central	444.00 (4x111)
34	Naitwar Mori (SJVNL)	Central	60.00 (2x30)
35	Vyasi (UJVNL)	State	120.00 (2x60)
36	Phata Byung (LANCO)	Private	76.00 (2x38)
37	Singoli Bhatwari (L&T)	Private	99.00 (3x33)
Sub-total: Uttarakhand			2490.00
West Bengal			
38	Rammam-III (NTPC)	Central	120.00 (3x40)
Sub-total: West Bengal			120.00
Total:			11523.50

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**ANNEX REFERRED TO IN PART (b) OF THE STATEMENT LAID IN REPLY TO STARRED QUESTION NO. 192 TO BE ANSWERED IN THE LOK SABHA ON 08.03.2018 REGARDING HYDRO ELECTRIC PROJECTS.**

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**Stalled Under Construction Hydro Electric Projects**

(As on 31.01.2018)

Sl. No.	Name of Project/ Executing Agency / Capacity (MW)	State	Reasons for Stuck up
	<b>Central Sector</b>		
1	Lata Tapovan, NTPC Limited 3x57=171 MW	Uttarakhand	Construction work stopped vide Hon'ble Supreme Court order dated 7.5.14.
2	Subansiri Lower NHPC Limited 8x250=2000 MW	Arunachal Pradesh / Assam	-Since 16.12.2011 works stopped due to agitation by various activists, fearing dam safety and downstream impacts of dam. -Case in Hon'ble NGT, Kolkata bench.
	<b>State Sector</b>		
3	Shahpurkandi Irr. Deptt., Pb. & PSPCL 3x33+3x33+1x8=206 MW	Punjab	- Works of Dam (J&K side) stopped since 30.08.2014 due to inter-state disputes between Punjab and J&K Government.
4	Thottiyar KSEB 1x30+1x10=40 MW	Kerala	- Works are almost standstill since Nov, 2015. The contractor has put forward a proposal for foreclosure of the Project due to their financial stringency.
5	Koyna Left Bank PSS WRD, Govt. of Maharashtra 2x40=80 MW	Maharashtra	- Project stalled since July, 2015. The current expenditure on the project has already reached to almost original administrative approved cost level hence expenditure on the project is stopped and project work is processing at very slow rate. Revised cost is under approval by State Govt.
	<b>Private Sector</b>		
6	Maheshwar Shree Maheshwar Hydel Power Corporation Limited 10x40= 400 MW	M. P.	Works suspended since Nov-11 due to cash flow problem with developer.
7	Teesta VI Lanco Teesta Hydro Power Ltd. 4x125=500 MW	Sikkim	There is almost no progress since April, 2014. (Funds Constraints)
8	Rangit-IV Jal Power Corp. Ltd. (JPCL) 3x40= 120 MW	Sikkim	Works stopped since Oct-13 due to funds constraints with developer.
9	Panan Himagiri Hydro Energy Pvt Ltd. 4x75 = 300 MW	Sikkim	Major Civil Works could not start since April, 2014 for want of NGT Clearance
10	Ratle GVK Ratle Hydro Electric Project Pvt. Ltd. 4x205+1x30=850MW	J&K	There is no progress since 11 <sup>th</sup> July, 2014. (R&R issues, Local issues, Law & order problem, Indus Water Treaty etc.)

<b>11</b>	<b>Tangnu Romai Tangnu Romai Power Generation 2x22=44 MW</b>	<b>H.P.</b>	<b>The developer informed that the project suffered due to very poor geology in HRT, due to which project got delayed and cost had increased. Further Works stalled since January, 2015 due to fund constraints.</b>
<b>12</b>	<b>Tidong-I NSL Tidong Power Generation Ltd. 2x50=100 MW</b>	<b>H.P.</b>	<b>Works are stalled since July, 2016 due to funds constraints with developer</b>
<b>13</b>	<b>Sorang Himachal Sorang Power Ltd. 2x50=100 MW</b>	<b>H.P.</b>	<b>Works are stalled since 18.11.2015 due to rupture in the surface penstock pipe when unit#2 was under trial run.</b>
<b>14</b>	<b>Gongri Dirang Energy Pvt. Ltd. 2x72=144 MW</b>	<b>Arunachal Pradesh</b>	<b>Works stopped since 2<sup>nd</sup> week of April, 2016 due to fund flow problem with promoter / lenders. Works restarted in July-2016 but again stalled since October, 2016 due to fund constraints with developer.</b>
<b>15</b>	<b>Bhasmey Gati Infrastructure 2x25.5=51 MW</b>	<b>Sikkim</b>	<b>Works are stalled since Sept., 2016 due to funds constraints with developer</b>
<b>16</b>	<b>Phata Byung Lanco 2x38=76 MW</b>	<b>Uttarakhand</b>	<b>Works held up due to Financial crunch with the contractor / developer.</b>

**Total = 16 Nos. (5182 MW)**

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